Regarding large scale unemployment problem due to termination of contract workers of Tata Electronics in Kolar Parliamentary Constituency

SHRI M. MALLESH BABU (KOLAR): Madam Chairperson, in my Constituency Kolar, a company by name Tata Electronics, an iphone assembly unit, has recruited around 25,000 labourers on contract basis batchwise for three years.

After completion of three years, the company authorities are terminating such labourers and recruiting fresh labourers batchwise. Only a selected few are regularized. These terminated labourers are deprived of jobs in local industries and also not being recruited in the parent companies. Is this appropriate as per labour policy of the Government of India and whether the said company is following labour norms laid out by the law? I humbly request the Ministry to personally look into the same and find an amicable solution or policy to resolve the future of the youth force of the entire nation. Thank you, Madam.

***189**

Regarding connectivity of Bundelkhand Expressway and Ganga Expressway

श्री नरेश चंद्र उत्तम पटेल (फतेहपुर) **:** सभापति महोदया, धन्यवाद ।

महोदया, मैं आपके माध्यम से सड़क परिवहन मंत्री जी से कहना चाहता हूं कि मेरा फतेहपुर लोक सभा क्षेत्र गंगा नदी और यमुना नदी के बीच में है । इसके एक तरफ गंगा एक्सप्रेसवे है और दूसरी तरफ बुंदेलखंड एक्सप्रेसवे है । दोनों के बीच में 2-लेन की सड़क है ।

मान्यवर, मेरी मांग है कि बुंदेलखंड एक्सप्रेसवे को गंगा एक्सप्रेसवे से जोड़ दिया जाए, जिसकी दूरी लगभग 120 किलोमीटर है । इससे आवागमन में सुविधा होगी । यह बहुत ही राजस्व देने वाला मार्ग है । मैं आपके माध्यम से सरकार से यही मांग करना चाहता हूं कि बुंदेलखंड एक्सप्रेसवे को गंगा एक्सप्रेसवे से जोड़ दिया जाए ।